

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)

No(s). 27150/2015

MATHURABAI PANDURANG BANSODE

Petitioner(s)

VERSUS

MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION THR. REGIONAL
OFFICER, LATUR AND ANR.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

Date : 06/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sudhanshu S. Choudhari,Adv.

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar,Adv.
Mr. Anil Shrivastav,Adv.

UPON hearing the counsel the Court made the following
O R D E R

File not received.
List again on 27.1.2016.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.11.06
16:24:08 SCT
Reason: